

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

26. C.P.(IB)-3899(MB)/2019

CORAM: SHRI H.P. CHATURVEDI, HON'BLE MEMBER (J)
SHRI RAVIKUMAR DURAISAMY, HON'BLE MEMBER (T)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 09.03.2021**

NAME OF THE PARTIES: - Safintra Roofing (India) Ltd
V/s
Larsen & Toubro Limited

Section 9 of Insolvency and Bankruptcy Code, 2016

ORDER

The matter is taken up through Virtual Hearing (VC). Ld. PCS Mr. Prashant Thakre appears for the Petitioner. Ld. Counsel Mr. Rashid Boatwalla and Pruthvi Dhinoja appears for the Respondent. Due to paucity of time the matter could not be taken up. List the matter on **05.04.2021**.

Sd/-
RAVIKUMAR DURAISAMY
Member (Technical)

Sd/-
H.P. CHATURVEDI
Member (Judicial)

Dated this the 09th day of March 2021
JD